

¶ITEM NO.23 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (C) No(s). 22737/2013
M/S KAMAKHYA TRADERS & ORS. Petitioner(s)

VERSUS
RAILWAY BOARD MINIS. OF RAIL. & ORS. Respondent(s)
Date : 09/09/2016 This petition was called on for hearing today.
For Petitioner(s)
Mr Sandeepan Pathak, Adv.
Mr. C. D. Singh, Adv.

For Respondent(s)
Mr Abhishek Baid, Adv.
Mr. Shreekant N. Terdal, Adv.

UPON hearing the counsel the Court made the following
O R D E R
Respondent Nos. 1 to 6 have already filed counter
affidavit.
Await service of respondent no.7.
List again on 9.11.2016.

(PAWAN DEV KOTWAL)
Registrar